

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 14

**C.P./ (IB)/1848/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Bsmart Tech Pvt Ltd V/s Aurangabad City  
Water Utility Company Ltd**

*Appearance (via video-conference):*

For the Applicant : Nihal Shaikh i/b Mustafa Motiwala

For the Respondent : Sidharth Singh, Adv

Sections 9 of the IBC, 2016

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ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 31.10.2022, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare